

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1058 of 2020

In the matter of:

Berger Becker Coatings Pvt. Ltd.

....Appellant

Vs.

**Committee of Creditors of Asian Colour Coated Ispat
Ltd. & Anr.**

....Respondents

Present:

Appellant: Mr. Samrat Sengupta, Ms. Preeti Nair, Advocates.

**Respondents: Mr. Ankur Mittal, Ms. Meera Murali, Advocates for
R1.**

**Mr. Bishwajit Dubey, Mr. Shatrajit Banerji, Mr. Aditya
Jindal, Advocates for R2**

ORDER

(Through Virtual Mode)

22.01.2021: Reply-affidavit on behalf of Respondent No.1 is taken on record. Mr. Bishwajit Dubey, Advocate entered appearance on behalf of Respondent No.2. He seeks and is granted two weeks' time to file reply-affidavit. Rejoinder, if any, may be filed by the Appellant within two weeks thereof.

Written submissions not exceeding three pages may also be filed by the parties along with the pleadings supported by the relevant case law.

List the appeal 'for admission (after notice)' on 25th February, 2021 before Court No.III.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Kanthi Narahari]
Member (Technical)**

**[Dr. Alok Srivastava]
Member (Technical)**

AR/g